

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 14.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA(IBC)/140/2021 in Company Petition IB/64/2021
NAME OF THE COMPANY	K.G.N.Deccan Engineering Industries Pvt Ltd
NAME OF THE PETITIONER(S)	Usha Enterprises
NAME OF THE RESPONDENT(S)	K.G.N.Deccan Engineering Industries Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Operational Creditor appeared. Affidavit of service is filed. No one appeared for the respondent. The matter to proceed ex parte against the Corporate Debtor on the next date of hearing. The matter is adjourned to 11.08.2021 for further hearing.

  
**MEMBER  
(TECHNICAL)**

*karim*

  
**MEMBER  
(JUDICIAL)**